

# महाराष्ट्र शासन राजपत्र असाधारण भाग पाच - अ

वर्ष १०, अंक १७]

शनिवार, डिसेंबर २१, २०२४/अग्रहायण ३०, शके १९४६

पुष्ठे ३, किंमत: रुपये ३६.००

### असाधारण क्रमांक ४३

# प्राधिकृत प्रकाशन

महाराष्ट्र विधानसभेत व महाराष्ट्र विधानपरिषदेत सादर केलेली विधेयके (इंग्रजी अनुवाद)

#### MAHARASHTRA LEGISLATURE SECRETARIAT

The following Bill was introduced in Maharashtra Legislative Assembly on the 21<sup>st</sup> December, 2024 is publish under Rule 117 of the Maharashtra Legislative Assembly Rules.

## L. A. BILL No. XXXVI OF 2024.

#### A BILL

further to amend the Maharashtra National Law University Act, 2014.

WHEREAS it is expedient further to amend the Maharashtra National Mah. Law University Act, 2014, for the purposes hereinafter appearing; it is hereby enacted in the Seventy-fifth Year of the Republic of India as follows:—

1. This Act may be called the Maharashtra National Law University Short title. (Amendment) Act, 2024.

Amendment of to Mah. VI of 2014.

2. In the SCHEDULE appended to the Maharashtra National Law SCHEDULE University Act, 2014, for entry 2, the following entry shall be substituted, namely:-

> "2. Maharashtra National Law University, Chhatrapati Sambhajinagar.

Chhatrapati Sambhajinagar.". Mah. VI

of 2014.

#### STATEMENT OF OBJECTS AND REASONS

The Maharashtra National Law University, Aurangabad having its headquarter at Aurangabad is established under section 3 of the Maharashtra National Law University Act, 2014 (Mah. VI of 2014), with effect from the 27th June 2014.

- 2. The Government of Maharashtra has altered the name of revenue area "Aurangabad" and renamed as "Chhatrapati Sambhajinagar". In view of change in the name of revenue area "Aurangabad" as "Chhatrapati Sambhajinagar" it is considered expedient to substitute the name of "Maharashtra National Law University, Aurangabad" as "Maharashtra National Law University, Chhatrapati Sambhajinagar" and substitute the name of headquarter "Aurangabad" as "Chhatrapati Sambhajinagar" in the Schedule appended to the said Act.
  - **3.** The Bill seeks to achieve the above objectives.

Nagpur, Dated the 20<sup>th</sup> December, 2024. DEVENDRA FADNAVIS, Chief Minister.

Vidhan Bhavan:

Nagpur, Dated the  $21^{st}$  December, 2024.

JITENDRA BHOLE,
Secretary (1) (I/C),
Maharashtra Legislative Assembly.